IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 1670 of 2021

Rabikant Paul & Ors. … Petitioners

Versus

The State of Jharkhand … Opposite Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioners : Mr. Ashish Kumar, Advocate
For the State : Mr. P.D. Agrawal, Spl. P.P.

Order No.03 Dated- 10.09.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application with a liberty to file a fresh application in respect of the petitioner no.1 as rest of the petitioners i.e. petitioner nos. 2 to 4 have been arrested.

Accordingly, this anticipatory bail application is dismissed as withdrawn with a liberty to the petitioner no.1 to file a fresh anticipatory bail application.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/